

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/96/2016-Estt/1590 Dated, Shillong 9th July 2018

NOTICE

REFERENCE: Advertisement No.HCM.II/98/2015-Estt/3304 dated 30th May, 2018.

The list of candidates found eligible for inclusion in the process of speed test for the post of Stenographer Grade – I has already been uploaded on 2nd July, 2018. However, another copy with roll numbers is further displayed with this Notice.

This is for information of all concerned that speed test for recruitment for the post of Stenographer Grade – I is to be held on 4th August, 2018 at 11:00 am at High Court of Meghalaya, Shillong.

Call letters to the eligible applicants for appearance in the test are being dispatched by Registered Post. However, a general copy of call letter is displayed with this notice also. If for any reason, any eligible candidate (in the list already uploaded) does not receive the call letter by post, he/she may take a print out of the call letter, fill up the particulars and paste a passport size photograph and bring the same for permission to appear in the test on the scheduled date and time as per Roll number.

By Order,


REGISTRAR GENERAL

THE HIGH COURT OF MEGHALAYA
SHILLONG

No. HCM.II/96/2016-Estt/ 1591

Dated, Shillong 9th July 2018

To,

Roll No: _____



Subject: Recruitment for the post of Stenographer Grade – I
(Advertisement No.HCM.II/98/2015-Estt/3304 dated
30th May, 2018)

Sir/ Madam,

Against your application for the post of Stenographer Grade-I, please be informed that you are called for the speed test to be held on 4th August 2018 at 11:00 am at High Court of Meghalaya, Shillong.

You are also requested to paste a passport size photo on this call letter and bring it with you for appearance in the test.

No candidate will be allowed to sit in the test without the call letter.

No TA/DA will be paid by the High Court for appearing in the test.

Yours faithfully,


REGISTRAR GENERAL